140	Written Answers to	[RAJYA SABHA]	Unstarred Questions
1	2		3
24.	Mizoram		6950
25.	Nagaland		20881
26.	Orissa		513897
27.	Pondicherry		7596
28.	Punjab		245322
29.	Rajasthan		875333
30.	Sikkim		3513
31.	Tamil Nadu		484465
32.	Tripura		24572
33.	Uttar Pradesh		1560897
34.	Uttranchal		47486
35.	West Bengal		954632
	Total		12143952

National Programme for Prevention and Control of Cancer

3507. SHRI SALIM ANSARI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

- (a) whether it is a fact that Government had in 2010 launched the National Programme for Prevention and Control of Cancer;
 - (b) if so, the details of the programme; and
- (c) the amount earmarked for the programme and to what extent the programme has been proved to useful in the States?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) Yes. The Government of India had launched a comprehensive National Programme for Prevention and Control of Cancer, Diabetes, Cardiovascular Diseases & Stroke (NPCDCS) in 2010 and the programme envisaged implementation in 100 districts across 21 States during 2010-2012 of the 11th Five Year Plan. Under Cancer component of NPCDCS, the district hospitals are strengthened for early diagnosis of Cancer, chemotherapy facilities and palliative care to cancer patients. Financial assistance upto Rs. 1.00 lakh per patient is available for chemotherapy drugs to treat 100 Cancer patients per district. The programme also envisages strengthening

Written Answers to

Government Medical College Hospitals and erstwhile Regional Cancer Centres (RCC) across the country as Tertiary Cancer Centre (TCC) for providing comprehensive Cancer care services. These institutions are eligible for financial assistance upto Rs. 6.00 crore (Rs. 4.80 crore from Central Government and Rs. 1.20 crore from State Government).

Budget Allocation (Plan) and Expenditure for the cancer component of NPCDCS for the last two years is as under :

Year	Budget Estimate	Expenditure
	(Rs. in crore) Plan	(Rs. in crore) Plan
2010-11	180.00	30.99
2011-12	200-00	99.79

Financial assistance for AYUSH treatment in Chhattisgarh

†3508. SHRI SHIVPRATAP SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether proposal for financial assistance for Ayurveda, Yoga, Naturopathy, Unani, Sidha and Homoeopathy (AYUSH) treatment has been submitted by the State Government of Chhattisgarh to the Central Government;
 - (b) if so, the amount involved in the proposal; and
 - (c) by when the said amount would be released?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN): (a) to (c) Yes. The State Government of Chhattisgarh has sent Programme Implementation Plan (PIP) for financial assistance for activities under Centrally Sponsored Scheme for Development of AYUSH Hospitals and Dispensaries during 2012-13 amounting to Rs.1728.15 lakhs. No final decision has been taken for releases during 2012-13 to States including Chhattisgarh as on date. As per the provision of General Financial Rule (GFR), the release of grants is linked with the clearance of outstanding utilisation certificates with requisite documents in respect of grant-in-aid released upto 2010-11. Utilisation certificates for an amount of Rs.1833.00 lakhs are outstanding from the State Government of Chhattisgarh in respect of above period.

Good working environment for Nurses in Private Hospitals

3509. SHRI T.M. SELVAGANAPATHI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that the nurses have demanded a strong Central legislation to check exploitation,

 $[\]dagger$ Original notice of the question was received in Hindi.